

F. No. E-12013/03/2021-HR
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Human Resource Division)
FDA Bhawan, Kotla Road, New Delhi

Dated: 2nd August, 2021

NOTICE

Subject: Merit List of the candidates found provisionally eligible for the post of Personal Assistant under Recruitment Advt No. DR-02/2019.

In continuation to our Notices published vide F.No. E-12013/03/2021-HR dated 04 June 2021 regarding declaration of result of stenography skill test (English/ Hindi) and list of provisionally selected candidates for post of Personal Assistant.

2. The merit list of candidates found provisionally eligible for the post of Personal Assistant is appended below:-

Name of Post: **Personal Assistant**

Sl. No.	Registration No.	Name of Candidate	DOB (DD/MM/YYYY)	CAT under which applied	SUB CAT	Combined Merit
1	FSSAI180328	MOHINI RAI	22/07/1998	UR	-	74.75
2	FSSAI124800	VISHAL	03/01/1997	SC	-	74.625
3	FSSAI037848	PARVEEN KUMAR	27/08/1995	UR	-	72.25
4	FSSAI234651	ANJALI SINGH	26/11/1995	SC	-	72.25
5	FSSAI167538	ASHISH KUMAR LATHER	08/10/1995	UR	-	71.25
6	FSSAI302922	ANUPAM KUMAR PAL	05/10/1994	OBC	-	71
7	FSSAI102171	NEERAJ GIRI	21/02/1990	UR	-	70.875
8	FSSAI294407	RAHUL GABA	09/08/1995	UR	-	70.875
9	FSSAI110880	ANKIT	04/05/1992	EWS	-	70.375
10	FSSAI013590	SACHIN NEGI	03/07/1997	UR	-	69.875
11	FSSAI086632	PRABHLEEN KAUR	09/05/1993	UR	-	69.25
12	FSSAI084908	K A AISHWARYA	25/07/1994	OBC	-	68.375
13	FSSAI142486	NIMITESH KUMAR	18/03/1995	OBC	-	67.75
14	FSSAI214240	PALLAVI PANDEY	25/09/1995	UR	-	67.5
15	FSSAI314856	AANCHAL JAWLA	28/05/1997	UR	-	67.5
16	FSSAI199402	MOHD ASIF	22/01/1995	OBC	-	66.125
17	FSSAI289721	AMRITA SEN	05/10/1995	OBC	-	66.125
18	FSSAI230798	KHUSHBU PRAJAPAT	07/08/1996	OBC	-	66
19	FSSAI322328	SHEHROZ ALAM	15/08/1995	EWS	-	64.375
20	FSSAI207898	JAYANT KUMAR	23/03/1998	SC	-	63

While every effort/care has been taken in preparing the provisional merit list, FSSAI reserves the right to rectify errors and omissions, if any detected at any stage.

Contd....P/2

Deep Kumar
02/08/2021

3. There are cases where more than one candidate has scored same marks. Hence, resolution of tie cases has been done as per "Notice" issued vide F. No. Z-20012/02/2017 dated 14.06.2019.

Pradeep Kumar Jain

(Pradeep Kumar Jain)

Assistant Director (Recruitment)

02 August, 2021

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CTO (IT) – with a request to upload on our official website.

Pradeep Kumar Jain
02/08/2021